

**The Annual Assessment Report on the Programme and its implementation for spread and development of Hindi and its progressive use for official purpose of the Union for the year 1994-95**

THE MINISTER OF STATE OF THE DEPARTMENT OF LEGAL AFFAIRS, LEGISLATIVE DEPARTMENT AND DEPARTMENT OF JUSTICE (SHRI RAMAKANT D. KHALAP) : On behalf of Shri Mohd. Maqbool Dar. I beg to lay-

A copy of the Annual Assessment Report (Hindi and English versions) on the programme and its implementation for accelerating the spread and development of Hindi and its progressive use for the various official purposes of the Union for the year 1994-95.

[Placed in Library. See No. LT-205/96]

[English]

SHRI P.R. DASMUNSI (Howrah) : Mr. Speaker, Sir. I rise on a point of order. Kindly look at Article 105 of the Constitution of India. Article 105 guarantees freedom of speech to every Member of this House subject to your permission and the Rules of Procedure and Conduct of Business. The other day, with your permission, I raised the matter concerning the right of the Members and the manner in which we voted Shri H.D. Deve Gowda's Government on the direction of the President and at that time also you presided in the House which was questioned by somebody in the Allahabad High Court. We raised this issue in the House. Today in the *Times of India*, the President of the Supreme Court Bar Association has the impertinence to say that several Members of Parliament... (Interruptions). The submissions made by the Leader of the Opposition and many other hon. Members.

SHRI P.R. DASMUNSI : In spite of that, it amounts to insult to the Chair.

MR. SPEAKER : We will discuss this matter. I will try to find the time for discussion. At that time, you can bring up this matter. Every day something or the other comes in the newspapers. There is no end to it.

SHRI P.R. DASMUNSI : It is going on every day. We are not doing it.

SHRI RAJESH PILOT (Dausa) : I have a very small clarification to seek from the hon. Prime Minister. Yesterday, at Patna, the hon. Agriculture Minister had given a statement that anybody who died during the floods would get Rs.50,000 and every farmers would get Rs. 5,000 per acre wherever the flood has affected. I would like to know whether it is applicable only to Bihar or to all over the country because it has not been given to Rajasthan and it has not been given to other parts of the country. Is it only for Bihar?

MR. SPEAKER : I don't think I can allow that now.

(Interruptions)

SHRI RASA SINGH RAWAT (Ajmer) : Mr. Speaker, Sir, it should be applicable to the entire country. I want to submit to the Hon. Prime Minister through you that in spite of the submission of the whole accounts by the Rajasthan Government, the payment has not been made as yet.

[English]

SHRI RAJESH PILOT : It is a very important thing. You give Rs.5000 to a farmer in Bihar and do not give to a farmer in Rajasthan, do not give to a farmer in Uttar Pradesh. It is not possible. Meghalaya is also affected ... (Interruptions)

[Translation]

SHRI BHAGWAN SHANKAR RAWAT (Agra) : Mr. Speaker, Sir, this is a very important matter. This is the position in respect of the whole country.

[English]

MR. SPEAKER : I do not think I can allow Zero Hour now. I cannot allow it.

(Interruptions)

[Translation]

SHRI BHAGWAN SHANKAR RAWAT : Mr. Speaker, you may kindly issue clear directions to the Government that money will be given on equal basis to all persons dying account of floods in the entire country. No discrimination will be allowed to be made against any State in this matter.

[English]

SHRI RAJESH PILOT : The money is released from the Prime Minister's Relief Fund.

MR. SPEAKER : I do not think that such things can confine only to a particular State. I do not think, the Prime Minister means it only for a particular State.

SHRI RAJESH PILOT : He is ready to react ... (Interruptions)

[Translation]

SHRI BHAGWAN SHANKAR RAWAT : Sir, the Prime Minister is present here. He should explain the position. Prime Minister is the head of the Government. He should state the facts.

[English]

SHRI RAJESH PILOT : The Government should say something on that.